

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.5 (ND) OF 2012.
RT No.6 OF 2016.**

Ms. Sudevi Beriwal @ Shalini Beriwal.Petitioner.

Versus.

M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.Respondents.

Present: Mr. Ashish Chopra, Ms. Rupa Pathania and
Ms. Niharika Sharma, Advocates for the petitioner.
Mr. Rakesh Kumar, Advocate for respondents.

Learned counsel for the respondents filed written submissions, a copy of which has been supplied to learned counsel for the petitioner. Learned counsel for petitioner seeks time to file his written submissions. List the matter on 10.3.2017 for arguments. The needful be done before the date fixed.

— SD —

(Justice R.P. Nagrath)
Member (Technical)

— SD —

(Deepa Krishan)
Member (Technical).

March 03, 2017.

Ashwani